

HIGH COURT OF UTTARAKHAND

OFFICE MEMORANDUM

No. 40

Date: 23 May, 2023.

To,

Shri Diwan Singh Bisht.

Subject: Regarding Selection to the Post of Head Bench Secretary.

In continuation to O.M. No. 29 dated 11.05.2023 of the High Court of Uttarakhand, for filling up 01 (One) vacant post of Head Bench Secretary, a Viva-voce is scheduled to be conducted on **24.05.2023 at 05:15 P.M. onwards in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital.**

The criteria for selection to the post shall be merit with due regards to seniority and merit shall be adjudged through **Viva-voce comprising of 50 marks.**

In view of your representation dated 22.05.2023 you are provisionally permitted to appear for the aforementioned Viva-voce, subject to the decision on the said representation.

Further, you are directed to report for the Viva-voce on 24th May, 2023 at 05:00 P.M. in the designated place.

By order of Hon'ble The Chief Justice

Sd/-

(Anuj Kumar Sangal)

Registrar General

High Court of Uttarakhand, Nainital

No. 254 /UHC/I-a-3/Admin.A(Recruitment Cell)/2004

Date: 23 May, 2023

Copy forwarded for information and necessary action to:-

1. P.S. to Registrar General.
2. Concerned officer of the Court.
3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
4. Assistant Registrar (I.T.) with the directions to upload the aforementioned Office Memorandum on the website of the High Court.
5. Guard File/ Notice Board.

By Order,


Registrar (Inspection)

23/5/23